

F. No. 01(03)/Roster/CESTAT/2026  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.03.2026


**ORDER NO. 30 of 2026**

Hon'ble President is pleased to partially modify roster order no. 03 of 2026 on **23.03.2026** for **CESTAT, New Delhi** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 23.03.2026	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	C/50362/2025 and others (196 matters)
	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders/court proceedings".

By Order,  
  
(Mukesh Gupta)  
Deputy Registrar

Copy to :-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi / P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar